

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.230 - **CP(IB) 658 of 2019**  
**With**  
ITEM No.231 - IA 632 of 2020

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Sajan Kumar Satish Kumar  
V/s  
Archon Powerinfra India Pvt Ltd

.....**Applicant**

.....**Respondent**

**Order delivered on: 06/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.  
For the Respondent : Mr. Rajiv Chawla, Adv. for Mr. Arjun Sheth, Adv.

**ORDER**

**CP(IB) 658 of 2019 & IA 632 of 2020**

Ld. Counsel for the applicant seeks time to file rejoinder. She is directed to file the same within one-week. Ld. Counsel for the respondent seeks time to file additional documents.

List for further consideration on 14.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**